



2026:AHC:41389-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3575 of 2026

Neeraj And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Chandan Singh
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does want to press this writ petition and seeks to withdraw it with liberty to file fresh with better particulars.

2. In view of the above, this writ petition is dismissed as withdrawn with the aforesaid liberty.

5. Certified copy of the impugned FIR be returned to learned counsel for the petitioners as per Rules.

February 24, 2026
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(Achal Sachdev,J.) (Rajiv Gupta,J.)